

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	Appeal No. 220/2019 & IA 1234/2019 (IA 1234/2019 - For Exemption from filling legible Copy)	Talwandi Sabo Power Limited VS Punjab State Electricity Regulatory Commission	2140/2019 Dated 03/06/2019	10/07/2019		18/07/2019 Court - 1
2	Appeal No. 203/2019	Him Urja Pvt. Ltd. VS Uttarakhand Power Corporation Ltd	2136/2019 Dated 30/05/2019	08/07/2019		18/07/2019 Court - 1
3	IA 1160/2019 in DFR No. 2161/2019 (IA 1160/2019 - For condonation of delay in filling the Appeal)	Jind Bio-Energy LLP VS Haryana Power Purchase Centre	2161/2019 Dated 17/06/2019	10/07/2019		18/07/2019 Court - 1
4	IA 1226/2019 in DFR No. 2130/2019 (IA 1226/2019 - For condonation of delay in filling the Appeal)	MEPGEN Solar Private Limited VS Bangalore Electricity Supply Company Ltd	2130/2019 Dated 19/01/2015	10/07/2019		17/07/2019 Court - 1

5	IA 1076/2019 in DFR No. 2127/2019 (IA 1076/2019 - For waiver of court fee)	Prayas (Energy Group) VS Gujarat Urja Vikas Nigam Limited	2127/2019 Dated 27/05/2019	10/07/2019		17/07/2019 Court - 1
6	IA 1143/2019 in DFR No. 2155/2019 (IA 1143/2019 - For condonation of delay in filling the Appeal)	Uttarakhand Power Corporation Ltd VS Uttar Bharat Hydro Power Private Limited	2155/2019 Dated 10/06/2019	10/07/2019		17/07/2019 Court - 1
7	Appeal No. 219/2019 & IA 1102/2019 (IA 1102/2019 - For interim relief)	Indian Railways VS State Load Despatch Centre	2135/2019 Dated 29/05/2019	10/07/2019		17/07/2019 Court - 1
8	IA 913/2019 & IA 912/2019 in DFR No. 2102/2019 (IA 913/2019 - For exemption from filling certified copy of impugned order & IA 912/2019 - For condonation of delay in filling the Appeal)	Powergrid Corporation of India Ltd. VS Central Electricity Regulatory Commission	2102/2019 Dated 19/01/2015	02/07/2019		16/07/2019 Court - 1

9	Appeal No. 206/2019 & IA 1016/2019 & IA 1015/2019 (IA 1016/2019 - For interim relief & IA 1015/2019 - For exemption from filling certified copy of impugned order)	Lalitpur Power Generation Company Limited VS Uttar Pradesh Electricity Regulatory Commission	2115/2019 Dated 15/05/2019	09/07/2019		16/07/2019 Court - 1
10	Appeal No. 204/2019 & IA 1063/2019 (IA 1063/2019 - For interim relief)	Haryana Vidyut Prasaran Nigam Limited VS Haryana Electricity Regulatory Commission	2123/2019 Dated 23/05/2019	09/07/2019		16/07/2019 Court - 1